

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/63/2013**

**Date: 06.05.2013**

**I**

**SHRI IDDUDIN**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Judge, MACT No.1, Udaipur** vide Government Order No.F.19(20)Nyay/95 dated 06.05.2013, is hereby transferred/posted as **District & Sessions Judge, Banswara** with immediate effect.

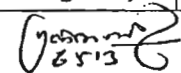
**II**

**SHRI UMA SHANKER VYAS**, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.3, Ajmer** who has been appointed as **Judge, MACT, Pali** vide Government Order No.F.19(20) Nyay/95 dated 06.05.2013, is hereby relieved with immediate effect to join his new assignment.

**III**

The following Judicial Officers in the Civil Judge Cadre, whose services have been repatriated from the posts mentioned against their names in Column No.3, vide Government Order No.F.2(1)Nyay/2010 dated 06.05.2013, are hereby transferred/ posted as Presiding Officers of the Courts shown against their names in Column No.4 with immediate effect :-

<b>S. No</b>	<b>Name of Officer SARVA SHRI/MS.</b>	<b>FROM</b>	<b>TO</b>	<b>Vice SARVA SHRI/MS.:</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1.	Narendra Singh	Nyayadhikari, Gram Nyayalaya, Roopwas (Bharatpur).	ACJ(JD)-JM No.5 (North), KOTA	Manoj Kumar Goyal
2.	Sunil Kumar Bishnoi	Nyayadhikari, Gram Nyayalaya, Bikaner	CJ(JD)-JM, Gharsana (Ganganagar)	Vacant
3.	Jagat Singh Panwar	Nyayadhikari, Gram Nyayalaya, Dausa	CJ(JD)-JM No.2, Alwar	Bharat Bhushan Sharma
4.	Kaidar Nath	Nyayadhikari, Gram Nyayalaya, Nawalgarh (Jhunjhunu)	ACJ(JD)-JM No.2, Bharatpur	Rakesh Goyal
5.	Mohan Lal Soni	Nyayadhikari, Gram Nyayalaya, Nimrana (Alwar)	CJ(JD)-JM, Rajakhera (Dholpur)	Vacant
6.	Ashka Rao	Nyayadhikari, Gram Nyayalaya, Tijara (Alwar)	CJ(JD)-JM, Niwai (Tonk)	Ankit Raman
7.	Bhupendra Kumar Meena	Nyayadhikari, Gram Nyayalaya, Atru (Baran)	CJ(JD)-JM, Rawatbhata (Chittorgarh)	Sanjay Meena

  
25/3

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**IV**

The following Judicial Officers in the Civil Judge Cadre, who have been appointed/ posted as the Presiding Officers of the Gram Nyayalays shown against their names in Column No.4, vide Government Order No.F.2(1)Nyay/2010 dated 06.05.2013, are hereby directed/relieved with immediate effect to join their new assignment :-

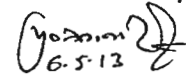
S. No	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	Prashant Sharma	CJ(JD)-JM, Sawaimadhopur	Nyayadhikari, Gram Nyayalaya, Pratapgarh	Vinod Kumar Vaza
2.	Ravi Kant Jindal	ACJ(JD)-MM No.10, Jaipur Metropolitan	Nyayadhikari, Gram Nyayalaya, Nawalgarh (Jhunjhunu)	Kaidar Nath
3.	Rajendra Banshiwal	CJ(JD)-JM, Sarwar (Ajmer)	Nyayadhikari, Gram Nyayalaya, Dausa	Jagat Singh Panwar
4.	Ajay Kumar	CJ(JD)-JM, Sardarshahar (Churu)	Nyayadhikari, Gram Nyayalaya, Bikaner	Sunil Kumar Bishnoi
5.	Jagdish Prasad Meena	CJ(JD)-JM, Dudu	Nyayadhikari, Gram Nyayalaya, Tijara (Alwar)	Ashka Rao

**V**

On being relieved by the successor, **SHRI RADHA MOHAN CHATURVEDI**, presently posted as **District & Sessions Judge, Banswara** shall remain under awaiting posting order at Banswara till further orders.

**NOTE :-** The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

**BY ORDER,**

  
6.5.13

**REGISTRAR GENERAL**  
**Date : 06.05.2013**

**No.Esst.B2(v)1/2013/6262**

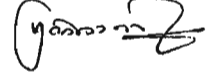
Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

**Contd..3**

8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/PO. all tribunals.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/  
RJS Leave/Jr.Actt./  
Building Cell



**REGISTRAR GENERAL**